

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 382/MP/2018**

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 15 and 16 of the CERC (Ancillary Services Operations) Regulations, 2015 seeking the exercise of the power to relax and remove difficulties on the aspect of the severe under-recovery of variable charges under Regulation 13.3 for the Five (5) Gas Based Generating Stations of NTPC.

Petitioner : NTPC Limited

Respondent : Power System Operation Corporation Ltd. (POSOCO)

Date of Hearing : 7.5.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Ms. Ritu Apurva, Advocate, NTPC  
Shri Ashok Rajan, POSOCO

**Record of Proceedings**

Learned counsel for the Petitioner sought adjournment in the matter due to non-availability of the arguing counsel. Request was allowed by the Commission.

2. The Commission directed to list the Petition for hearing on 9.5.2019.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Law)**